

LOK SABHA  
UNSTARRED QUESTION NO.4715  
TO BE ANSWERED ON 23<sup>rd</sup> MARCH, 2020

**Petroleum and Natural Gas Safety Industry Board**

4715. SHRIMATI DARSHANA VIKRAM JARDOSH:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the updated status of the proposed Petroleum and Natural Gas Safety Industry Board;
- (b) whether the Ministry has invited/received views/representations from all stakeholders in this regard, if so, the details thereof and the action taken thereon; and
- (c) the time by which the proposed Board is likely to start functioning?

**ANSWER**

पेट्रो लयम और प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

MINISTER OF PETROELUM & NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)

(a) to (c): Ministry of Petroleum & Natural Gas (MoP&NG) brought a proposal to constitute a Petroleum & Natural Gas Industry Safety Board (PNGISB) before Committee of Secretaries (CoS). After due deliberations with all stakeholders, CoS at the meeting held on 19.08.2016, recommended, *inter-alia*, that strengthening existing regulatory agencies/bodies may be preferred to creation of a new organization.

Thereafter, inter-ministerial meetings were held among the stakeholders, viz., Ministry of Labour & Employment (administering the Directorate General of Mines Safety, DGMS), Ministry of Commerce & Industry, Dept for Promotion of Industry & Internal Trade (administering the Petroleum & Explosives Safety Organization, PESO), apart from the Ministry of Petroleum & Natural Gas, to arrive at convergence of views on the issue of having a single body to administer safety related aspects of the Petroleum Industry.

MoP&NG is strengthening the Oil Industry Safety Directorate (OISD) by removing overlaps between the ambit of OISD and the Petroleum & Natural Gas Regulatory Board (PNGRB), both of which are under its administrative control and no new Board is planned to be formed at present.

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